

ITEM NO.1718

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 716-717/2011

H.P. MATHUR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY & ORS.

Respondent(s)

(Only I.A. No.91933/2020 in Diary No. 11338/2017 and I.A. No.73734/2023 in C.A. Nos.7880-7882/2011 are to be listed before the HOn'ble Judge in Chambers)

WITH

Diary No(s). 11338/2017 (XI)

FOR DISCHARGE OF ADVOCATE ON RECORD ON IA 91933/2020

IA No. 91933/2020 - DISCHARGE OF ADVOCATE ON RECORD)

C.A. No. 7880-7882/2011 (III-A)

(FOR impleading party ON IA 73734/2023

IA No. 73734/2023 - INTERVENTION/IMPLEADMENT)

Date : 16-10-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
 [IN CHAMBER]

For Appellant(s) Mr. E. C. Vidya Sagar, AOR
 Mr. Yatish Mohan, Adv.
 Mr. Subhash Chandra Sagar, Adv.

Mr. Rajesh Pathak, Adv.
 Mr. Ishank Gupta, Adv.
 Mr. Sumit Kumar, AOR
 Md. Faiz Alam, Adv.
 Ms. Shreya Dubey, Adv.
 Mr. Gokul, Adv.
 Mr. Ishank Gupta, Adv.

For Respondent(s) Mr. Rohit K. Singh, AOR
 Mr. Vijay Kumar, Adv.
 Mr. Pritam Bishwas, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR
 Ms. Aarti U.mishra, Adv.

Mr. Harsh Som, Adv.

Mr. E. C. Vidya Sagar, AOR

Mr. Yatish Mohan, Adv.

Mr. Subhash Chandra Sagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.91933/2020 in Diary No. 11338/2017:

Application for discharge of previous Advocate-on-record Mr. Balraj Diwan, is allowed. Since Mr. Balraj Diwan is died, new Advocate-on record, Mr. Sumit Kumar is permitted to appear for the petitioner.

I.A. No.73734/2023 in C.A. Nos.7880-7882/2011:

Application for impleadment of three applicants as appellants, is allowed as the State counsel as no objection on the application for impleadment.

(JATINDER KAUR)
P.S. to REGISTRAR

(NIDHI WASON)
COURT MASTER (NSH)